NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/153/2016

NAME OF THE PETITIONER(S)

: C. Ganapathy & 3 others

NAME OF THE RESPONDENT(S)

: M/s Edison Global Solutions Private Limited & 4 others

UNDER SECTION

: 397/398, 402, 403

S.No. Name (in Capital)

Represented by

Signature

GOWRI. V

ORDER

Counsel for petitioner present. Counsel for R2 & R4 present and undertakes to file vakalatnama and file counter. A final opportunity in the interest of justice is granted for filing the counter to counsel for R2 & R4, failing which the right of filing the counter shall stand forfeited. Put up on 02.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy)

Member (Judicial)